

**Court-II**  
**In the Appellate Tribunal for Electricity, New Delhi**  
*(Appellate Jurisdiction)*

**Appeal No.266 of 2015 & IA Nos. 428 of 2015 and 429 of 2015**

**Dated : 25<sup>th</sup> May, 2016**

**Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER**  
**HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER**

**In the Matter of:**

**GMR Kamalanga Energy Ltd. ... Appellant(s)**  
**Versus**  
**Power Grid Corporation of India Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Ms Suparna Srivastava for R.1 and  
Mr. K. S. Dhingra for R.2

**ORDER**

Learned counsel for the appellant submits that that Mr. Sanjay Sen, learned Sr. Advocate is not available today for arguments.

Post the matter for hearing on **25<sup>th</sup> July, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

*sh/kt*